

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/211/2016  
NAME OF THE PETITIONER(S) : Raffath  
NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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K. Sordhya,  
for. Saravabhauman  
Associate.

Counsel for Petitioner.

F. Sharief Tariq  
6/12/17

**ORDER**

Counsels for both the parties are present. As seen from the previous order, the Petitioner has been praying for adjournment to make final submissions. But, the arguments have never been initiated by the Petitioner. One last and final opportunity is given to the Petitioner for making final submissions in the matter. Put up on **11.01.2018 at 10.30 A.M.**

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MEMBER (JUDICIAL)

ghk